

In The Central Administrative Tribunal
Calcutta Bench

MA 658 of 2000
(OA 1187 of 1997)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Sunil Kumar Moitra

- VS -

Custom

For the Applicant : Mr. Samir Ghosh, Counsel

For the Respondents: Mrs. U. Sanyal, Counsel

Heard on : 14-12-2000

Date of Order : 14-12-2000

ORDER

Heard Id. Counsel of both the parties.

2. Id. Counsel Mr. Ghosh on behalf of the applicant submits that the respondents may be given liberty to consider the case of the applicant for promotion to the post of Assistant Commissioner of Custom from the post of Appraiser, if he otherwise eligible and if he is within the zone of consideration.
3. Id. Counsel Ms. Sanyal, appearing on behalf of the respondents, submits that she has no instruction from the Department regarding sitting of the D.P.C. for consideration of the case of promotion as claimed by the applicant.
4. However, considering the submissions of Id. Counsel of both parties liberty is given to the respondents to consider the case of the applicant for promotion to the post of Assistant Commissioner of Custom from the post of Appraiser, if he is otherwise eligible and if he comes within the zone of consideration. Accordingly, MA is disposed of.


(D. Purkayastha)
Member (J)